GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 4561
TO BE ANSWERED ON: 29.03.2017

COMMON SERVICE CENTRES

4561.   DR. SATYAPAL SINGH:
SHRI SANJAY DHOTRE:

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:
(a) the extent to which the Government has achieved the objectives of implementing the Common Service Centre Scheme (CSCs) in the country;
(b) the salient features of the scheme along with the number of such Centres set up across the country so far, State-wise;
(c) the details of the procedure to be followed by an applicant along with the fee charged for registering of a CSCs;
(d) the details of the funds provided under the scheme during each of the last three years and the current year, State-wise;
(e) whether the cases of irregularities in the functioning of such centres have come to the notice of the Government during each of the last three years and the current year;
(f) if so, the details thereof, State-wise and the reasons therefor along with the action taken/being taken by the Government in such cases so far; and
(g) the other steps taken/being taken by the Government for effectively implementing the CSCs across the country?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI P. P. CHAUDHARY)

(a) and (b): **CSC Scheme under National e-Governance Plan (NeGP):** The CSC Scheme was launched in September, 2006 under National eGovernance Plan (NeGP), with an aim to cover all 6 lakhs census villages through one lakh CSCs in the ratio of 1:6 across rural India. The primary objective of the CSC scheme is to provide Government-to-Citizen (G2C) and Business-to-Citizen (B2C) services in their locality.

As on 28 February, 2017, a total of 2,91,366 CSCs have been registered across the country, out of which, 1,81,173 are at Gram Panchayat (GP) level. Out of the total registered CSCs, 250,342 CSCs are active and transacting for delivery of eServices; out of them, 1,59,633 CSCs are at GP level. There are approximately 150 major services (nearly 4-5 sub-services) which are being delivered through CSCs across India.

The present model of CSCs which envisaged under CSC scheme is transaction and service delivery based, delivering a large bouquet of e-services through a single delivery technological platform, which would increase the sustainability of the CSCs across the country.
CSCs set up across the country so far, State-wise, are given at **Annexure-I**.

(c): Any entrepreneur having basic information and communication infrastructure and willing to set-up a CSC can register on the Digital Seva Portal through e-KYC. There is no fee charged for setting up of a CSC.

(d): Details of funds provisioned under CSC Scheme are given at **<u>Annexure –II.</u>**

(e) and (f): No, Sir.
(g): Efforts are being made by M/s CSC eGovernance Services Ltd. to provide more e-services to citizens such as Prime Minister Awas Yojna (PMAY), Swatch Bharat Mission, Soil Health Card, etc.

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S. No.	State	No. of Gram Panchayat (GP)	No. of CSCs Registered	No. of CSCs Registered at GP level	Total No. of Functional CSCs including GP	Total No. of Functional CSCs at GP level
		STATE/UT-WISE CSC ROLL OUT STATUS AS ON 28 FEBRUARY, 2017				
		1	**2**	**3**	**4**	**5**
1	Andhra Pradesh	12833	9632	5613	7108	3598
2	Arunachal Pradesh	1779	208	136	49	42
3	Assam	2196	5227	1485	1997	1469
4	Bihar	8463	16825	8213	14284	8108
5	Chhattisgarh	9734	14355	9734	10932	9103
6	Goa	189	57	7	29	2
7	Gujarat	13735	18062	13885	15805	13885
8	Haryana	6155	6941	6105	5666	4857
9	Himachal Pradesh	3243	3791	3469	3111	2232
10	Jammu & Kashmir	4128	1669	1219	1293	854
11	Jharkhand	4423	7386	4393	6381	4393
12	Karnataka	5628	4837	2599	4390	2292
13	Kerala	979	3034	1095	2075	880
14	Madhya Pradesh	23012	20511	12564	20425	11607
15	Maharashtra	27920	29708	18807	29402	17307
16	Manipur	165	778	256	418	256
17	Meghalaya	1463	374	276	127	44
18	Mizoram	776	376	316	69	58
19	Nagaland	1123	232	230	58	47
20	Orissa	6234	9655	5913	5869	5484
21	Punjab	12800	8656	4818	3525	3259
22	Rajasthan	9946	30436	15038	29814	14878
23	Sikkim	165	116	68	30	22
24	Tamil Nadu	12618	12824	12333	7001	6307
25	Telangana	8787	4955	2819	4930	2819
26	Tripura	1038	621	442	353	322
27	Uttarakhand	7555	5902	4633	3911	3812
28	Uttar Pradesh	51914	59098	38123	57506	35321
29	West Bengal	3351	12873	6406	11723	6203
	State Total	**242352**	**289139**	**180995**	**248281**	**159461**
	Union Territory					
1	Andaman & Nicobar	69	45	19	40	19
2	Chandigarh	17	81	21	63	21
3	Dadra & Nagar Haveli	11	22	11	21	9
4	Daman and Diu	14	23	10	18	9
5	Delhi	0	1844	0	1803	0
6	Lakshadweep	10	14	14	13	11
7	Puducherry	98	198	103	106	103
	UT Total	**219**	**2227**	**178**	**2064**	**172**
	GRAND TOTAL	**242571**	**291366**	**181173**	**250345**	**159633**

S. No.	State	Funds Released			
		2013-14	2014-15	2015-16	2016-17
1	Andhra Pradesh	0	0	0	0
2	Arunachal Pradesh	0	171.00	0	0
3	Assam	0	2767.00	0	0
4	Bihar	0	0	0	0
5	Chhattisgarh	0	0	0	0
6	Goa	0	0	0	0
7	Gujarat	0	1361.00	0	0
8	Haryana	0	0	0	0
9	Himachal Pradesh	0	0	0	0
10	Jammu & Kashmir	0	621.00	0	0
11	Jharkhand	0	0	0	0
12	Karnataka	0	0	0	0
13	Kerala	0	0	0	0
14	Madhya Pradesh	0	0	0	0
15	Maharashtra	0	0	0	0
16	Manipur	168.74	0	0	0
17	Meghalaya	0	0	0	0
18	Mizoram	53.13	95.00	74.72	74.72
19	Nagaland	0	233.00	137.44	0
20	Odisha	0	0	0	0
21	Punjab	0	0	0	0
22	Rajasthan	516.38	0	0	0
23	Sikkim	0	42.26	0	0
24	Tamil Nadu	0	0	0	0
25	Telangana	0	0	0	0
26	Tripura	0	123.39	77.87	0
27	Uttar Pradesh	0	0	0	0
28	Uttarakhand	0	0	0	0
29	West Bengal	0	0	531.53	0
30	Andaman & Nicobar	0	26.00	69.53	0
31	Chandigarh	0	0	0	0
32	Dadra & Nagar Haveli	0	0	0	0
33	Daman & Diu	0	0	0	0
34	Delhi	0	0	0	0
35	Lakshadweep	0	22.70	0	0
36	Puducherry	4.75	0	0	0

Details of funds released – last three years and current financial year (Rs. in Lakhs)

Under the CSC 2.0 project, Rs. 145.00 Cr. has been released in 2015-16 as Grant-in-aid (GIA) to the implementing agency

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